

Central Administrative Tribunal, Principal Bench

Original Application No. 2344 of 1998

New Delhi, this the 24th day of August, 2000

Hon'ble Mr. Kuldip Singh, Member (J)
Hon'ble Mrs. Shanta Shastray, Member (A)

Shri Behari Lal Bharti
S/o Shri Panna Lal
R/o 209, Minto Road,
New Delhi

- Applicant

(By Advocate - None)

Versus

1. Lt. Governor through
the Chief Secretary
Govt. of N.C.T.
5, Sham Nath Marg, Delhi-54

2. Director of Education,
Govt. of NCT of Delhi
Old Secretariat, Delhi

- Respondents

(By Advocate - None)

O R D E R (ORAL)

By Hon'ble Mr. Kuldip Singh, Member (J)

It is noticed that none had appeared for applicant on the previous date i.e. 21.8.2000. Today also, none appeared for applicant even on the second call.

2. Meanwhile, we notice that respondents have filed an affidavit stating that applicant has already been granted the selection grade in the pay-scale of Rs. 330-450 w.e.f. 1.5.82, which is the prayer of the applicant in this OA.

3. In view of the aforesaid affidavit, we feel that this OA has become infructuous. It is accordingly disposed of as having become infructuous.

No costs.

Shanti 9-
(Mrs. Shanta Shastray)
Member (A)

Kuldip
(Kuldip Singh)
Member (J)

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